

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 74 - JK (LD) of 2026

DATED:- 06 - 01 - 2026

Sanction is hereby accorded to the appointment of Officer's of Tourism Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

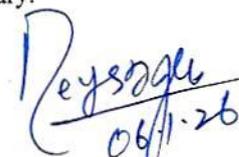
Secretary to Government

Dated: 06.01.2026

No:-LAW-OIC/1/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Tourism Department.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.74- JK (LD) of 2026 dated 06.01.2026.

S. NO	Case Title	OIC
1.	AA/14/2017 titled Pawan Kumar Gandotra Vs Tourism Department	Dr. Rajesh Ranina, Tourist Officer, Samba-Kathua. Ph. 9469709373. Email:tourismofficesamba@gmail.com
2.	CCP(S) 274/2024 in WPC/1455/2021 titled Ashok Kumar and Others	Dr. Rajesh Ranina, Tourist Officer, Samba-Kathua. Ph. 9469709373. Email:-tourismofficesamba@gmail.com
3.	WPC/3171/2025 titled Puja Sharma Vs Tourism Department	Mr. Pankaj Sasan, JKAS Deputy Director Tourism, (Adm)Ph. No. 9419205247 Email:wingestates@gmail.com
4.	AA/6437/2025 Titled Pawan Sharma Vs Tourism Department	Dr. Rajesh Raina Assistant Director Tourism, Katra Ph. 9906383995 e-mail-adtourismkatra@gmail.com
5.	OA/146/2025 titled Parshotam Kumar Vs Tourism Department	Mr. Pankaj Sasan, JKAS Dy Director Tourism (Adm) Ph. No.9419205247 e-mail-wingestates@gmail.com
6.	OA/868/2025 titled Yashpal Vs Tourism Department	Mr. Pankaj Sasan, JKAS Dy Director Tourism (Adm) Ph. No.9419205247 e-mail-wingestates@gmail.com
7.	OA/863/2025 titled Gopal Singh Vs Tourism Department	Mr. Pankaj Sasan, JKAS Dy Director Tourism (Adm) Ph. No.9419205247 e-mail-wingestates@gmail.com
8.	OA/1433/2025 titled Khalil-Ul-Rehman Vs Tourism and Ors	Mr. Mumtaz Ahmad Assistant Director Tourism (Adm) Ph. No. 7006424104
9.	OA/1167/2025 titled Darshan Singh	Mr. Pankaj Sasan, JKAS Dy Director Tourism (Adm) Ph. No.9419205247 e-mail-wingestates@gmail.com

Neysage Jm